

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 44/2025/EZ**

**IN THE MATTER OF:**

SHRI KHROO L PARIAT.

...APPLICANT

VERSES

STATE OF MEGHALAYA & ORS.

...RESPONDENTS

**INDEX**

S. NO.	PARTICULAR	PAGE NO
1.	Affidavit on behalf of Respondent No. 5, Meghalaya State Pollution Control Board.	1 – 3
2.	<b>ANNEXURE R/1</b> A copy of the inspection report dated 10.3.2025.	4
3.	<b>ANNEXURE R/2</b> Copies of communications dated 2.4.2025 issued to the Chief Engineer, Public Health Engineering and Chief Engineer, Public Works Department respectively.	5 – 7
4.	Proof of Service.	8

Filed on: 16.04.2025  
New Delhi

Filed by



**K. ENATOLI SEMA**  
Advocate for Respondent  
310, lawyer's Chamber  
C.K. Daphtary block  
Supreme Court of India Tilak lane  
New Delhi-110001  
Mob.9818139636  
Enrollment No D-1931-a/2005  
Email-enatoli@gmail.com

HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 44/2025 (EZ)

**IN THE MATTER OF:-**

Shri Khroo L Pariat

...Applicant

Versus

State of Meghalaya & Ors

..Respondents

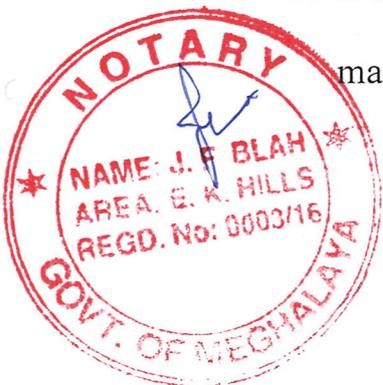
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.5 -  
MEGHALAYA STATE POLLUTION CONTROL BOARD**

I, Dr. G. H. Chyrmang, MFS, S/o (L) Datip Kyndiah, Age 43 years, having office at Lumpyngngad, Shillong, Meghalaya, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board, MSPCB, and as such in my official capacity I am conversant with the facts and records of the case and hence competent and authorized to swear this affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.
2. The Board is filing this instant Affidavit to place on record the steps taken by the Board in view of the observations and in compliance of the directions contained in order dated 25.2.2025.
3. It is stated that pursuant to the observations and recommendations made by the Joint Committee constituted by the Hon'ble Tribunal,

79  
S.I. Instrument No. ....  
Date: 16/4/25



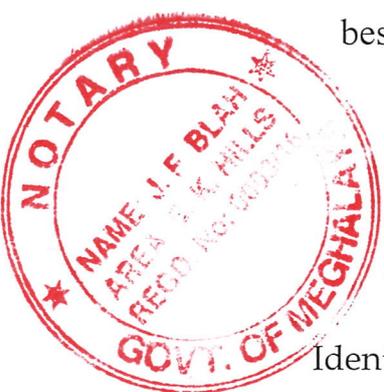
Principal Bench, an inspection was conducted on 10.3.2025 focusing on the bridge construction across the Mynkrem stream.

A copy of the inspection report dated 10.3.2025 is marked and annexed as **Annexure R/1**.

4. It is stated that the Board has issued communications both dated 2.4.2025 to the Chief Engineer, Public Health Engineering and Chief Engineer, Public Works Department (National Highway) respectively to take necessary and corrective measures based on the inspection conducted at construction site and to submit action taken reports.

Copies of communications dated 2.4.2025 issued to the Chief Engineer, Public Health Engineering and Chief Engineer, Public Works Department respectively is marked and annexed as **Annexure R/2**.

5. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.



Identified by:  
  
(Miss. P. S. Boreh)  
(Advocate)

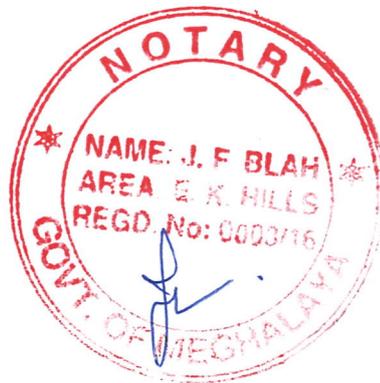
SOLEMNLY AFFIRMED BEFORE ME THIS DAY  
ON 16/03/25  
I CERTIFY THAT THE DEPONENT IS IDENTIFIED BY  
ARE READ ORDER AND EXPLAINED TO THE  
DEPONENT WHO VERIFIED THE SAME BEFORE ME  
J. F. BLAH  
NOTARY  
East Khasi Hills District  
Government of Meghalaya

  
DEPONENT  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong

VERIFICATION

Verified at *Shillong* on this the *16<sup>th</sup>* day of April, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.

  
DEPONENT  
MEMBER SECRETARY  
Meghalaya State Pollution Control Board  
Shillong

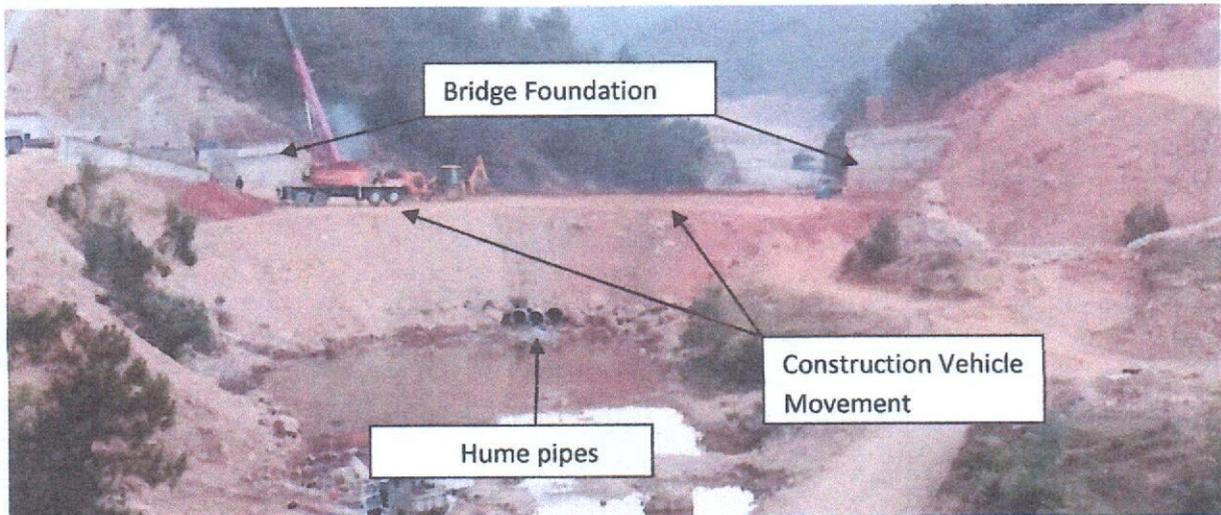


**MEGHALAYA STATE POLLUTION CONTROL BOARD****INSPECTION REPORT**

In view of the on-going Hon'ble NGT, New Delhi matter OA No. 1271/2024, an inspection was conducted on the ongoing construction of the Jowai Bypass Road, specifically focusing on the bridge construction across the Mynkrem stream on the 10<sup>th</sup> March 2025.

During the inspection, several observations were identified. These observations are as follows:

1. The Mynkrem stream is a tributary of Myntdu river.
2. Construction of a bridge across the Mynkrem stream is being carried out.
3. Three (3) Hume pipes have been installed and soil has been dumped over the humepipes across the river for movement of construction vehicles. (As depicted in photograph 1) at the site of the construction of the bridge.
4. Although the hume pipes are installed, there appears to be a potential for blockages or insufficient capacity during high-water events.



  
M S Tiewsoh, EE

# Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpynggad, Shillong - 793014

Website : <http://megspcb.gov.in>

# ANNEXURE R/2 5



No .MPCB/TB-30/VOL-1/2022/2025-2026/170

Dtd: the 2<sup>nd</sup> April, 2025.

To,

The Chief Engineer,  
Public Health Engineering,  
Shillong, Meghalaya.

Sub: Hon'ble NGT order dated 25.02.2025 in the matter of Original Application No. 1271/2024/Principal Bench Shri Khroo L Pariat Vs State of Meghalaya & Ors.

Sir,

With reference to the above subject, as per the inspection report carried out by the Board's officials along with a representative from "Khuid Ka Wah Myntdu" and representative of Mihmtntdu Village, it was observed that a newly constructed building, belonging to the Public Health Engineering (PHE), has been situated just on the bank of the Myntdu River (at GPS Co-ordinate: Lat 25.476702° Long 92.213269°). During the inspection, it was noted that the excavated earth and other construction waste, approximately 138 meters, have been haphazardly dumped along the sloping side towards the Myntdu River, without the construction of any retaining wall. If left unchecked, this excavated earth could be carried into the Myntdu River once the rains begin.

In view of the above, you are hereby directed to take necessary action and to submit the Action taken report within 30 (thirty) days from the date of receipt of this letter

This is for your kind information and necessary action.

Yours Faithfully,

(Shri. R. NAINAMALAI, IFS)

CHAIRMAN

Meghalaya State Pollution Control Board,  
Shillong

OK

# Meghalaya State Pollution Control Board

Forests & Environment Department, Government of Meghalaya

'ARDEN' Lumpyngngad, Shillong - 793014

Website : <http://megspcb.gov.in>



mspcb

6

No .MPCB/TB-30/VOL-1/2022/2025-2026/171

Dtd: the 2<sup>nd</sup> April, 2025.

To,

The Chief Engineer,  
Public Works Department (Roads),  
Shillong, Meghalaya.

Sub: Hon'ble NGT order dated 25.02.2025 in the matter of Original Application No. 1271/2024/Principal Bench Shri Khroo L Pariat Vs State of Meghalaya & Ors.

Sir,

With reference to the above subject, and as per the inspection report carried out by the Board's officials, it was observed that the construction of a bridge across the Mynkrem Stream, a tributary of the Myntdu River (at GPS Co-ordinate: 26°26'20.57" N 92°10'57.84"E), is currently underway. It was also noted that three (3) hume pipes have been installed, and soil has been dumped over the hume pipes across the river to facilitate the movement of construction vehicles. This raises a potential risk of blockages or insufficient capacity during high-water events.

In view of the above, you are hereby directed to take the necessary corrective actions and submit an Action Taken Report within 30 (thirty) days from the date of receipt of this letter.

This is for your kind information and necessary action.

Yours Faithfully,

(Shri. R. NAINAMALAI, IFS)

CHAIRMAN

Meghalaya State Pollution Control Board,  
Shillong

o/c

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE CHIEF ENGINEER, PWD (ROADS)  
ESTABLISHMENT, BRANCH

\*\*\*\*\*

No.PW/CE/Estt/40/2013/Pt/306

Dated Shillong, the 08<sup>th</sup> April, 2025.

To,

The Chairman,  
Meghalaya State Pollution Control Board  
Shillong.

Sub: Hon'ble NGT order dated 25.02.2025 in the matter of Original Application No.1271/2024/Principal Bench Shri. Khroo L. Pariat Vs. State of Meghalaya & Ors.

Ref: No.MPCB/TB-30/VOL-1/2022/2025-2026/171, dated 02.04.2025.

Sir,

I have the honour to refer to your letter under reference and to inform you that the matter relates to the **Chief Engineer (National Highway), PWD (Roads), Meghalaya, Shillong.**

In future, kindly forward the relevant letters to the **Chief Engineer (National Highway), PWD (Roads), Meghalaya, Shillong.**

This is for favour of your kind information.



Yours Faithfully,

(D. Langstang)  
Chief Engineer P.W.D (Roads)  
Meghalaya Shillong

Memo No.PW/CE/Estt/40/2013/Pt/ 306 -A,

Dated Shillong, the \_\_\_ April, 2025.

Copy to

1. The Secretary to the Government of Meghalaya, Public Works (R&B) Department for favour of your kind information.
2. The Chief Engineer (National Highway), PWD (Roads), Meghalaya, Shillong for information and necessary action alongwith a copy of letter No.MPCB/TB-30/VOL-1/2022/2025-2026/171, dated 02.04.2025 and its enclosures from The Chairman, Meghalaya State Pollution Control Board, Shillong.

Encl: As stated

(D. Langstang)  
Chief Engineer P.W.D (Roads)  
Meghalaya Shillong



amit singh &lt;semasingh.office@gmail.com&gt;

---

**Original Application No. 44/2025/EZ (Earlier O.A. No. 1271/2024/PB) Shri Khroo L Pariat Versus State of Meghalaya & Ors**

1 message

---

**amit singh** <semasingh.office@gmail.com>

Wed, Apr 16, 2025 at 6:44 PM

To: Avijit Mani Tripathi &lt;avijitmani@gmail.com&gt;, judicial-kolkata@gov.in

Dear Sir,/Madam

Kindly Find attached scanned copy of Affidavit being e- filed on behalf of Respondent No. 5. which is being served in advance copy as proof of service.

Thanking you.

Best Regards,  
Ms.K.Enatoli Sema Adv.  
MSPCB

(Clerk)  
Rahul 7503630697

--  
Office of Mr Amit Kumar Singh & Ms.K.Enatoli Sema,  
Advocates-on-Record,  
House No.60,  
High Court Judges Colony,  
H.G-03,  
Sector 105,  
Noida -201301.  
U.P.  
Mobile + 91 9818139636.  
Phone (0120) 4926002

---

 **AFFIDAVIT.pdf**  
3070K